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 - (ii) Auto Lamp Ltd.
 - (iii) Bhor Industries.
 - (iv) Brimco.
 - (v) CLIT.
 - (vi) DCM Data Products.
 - (vii) DCM Toyota.
 - (viii) Dynamic Industries.
 - (ix) JCT Electronics.
 - (x) Perks Engineering.
- 45. Rockwain Flometer India Pvt. Ltd., New Delhi.
- 46. Saha Electro Components Pvt. Ltd., Bombay.
- 47. Shriram Honda Power Equipment Ltd., New Delhi.
- 48. Sonata, Bangalore.
- 149. S.R.F. Nippondeso Ltd., New Delhi.
 - 50. Steelcast Bhavnagar Pvt. Ltd., Gujarat.
 - 51. Sundaram Abex Padi, Madras.
 - 52. TIL Ltd., Calcutta.
 - 53. Thermax Pvt. Ltd., Pune.

Constituents

- (i) Bharat Forge.
- (ii) Premier Automobiles.
- 54. UB MEC Batteries Ltd., Bangalore.
- 55. Usha Martin Industries Ltd., Calcutta.
- 56. Usha Rectsler Corpn. (India) Ltd., New Delhi.
- 57. Usha Telehoist Ltd., New Delb

- 58. Weston Electronics. Ltd., New
- 59. M/s. Alfa Laval (India) Ltd. Exports, Pune.
- 60. M/s. Siemens Ltd. Bombay.
- 61. M/s. Indian Reprographics Ltd., New Delhi.
- 62. National Building Construction Corporation, New Delhi.

Export of Peacock Feathers

1432. SHRI P.M. SAYEED: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to export peacock tail feathers;
 - (b) if so, the names of the countries;
- (c) whether some protests have been received; and
- (d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIPR. DAS MUNSI): (a) and (b). In terms of current export policy, export of Peacock Tail Feathers is permitted within a limited ceilling as a per the prescribed procedure based on highest unit value realisation Export of the item can be made to all countries except South Africa, South West Africa and Fiji.

(c) and (d). Representations have been received for restoration of earstwhile procedure for allocation of quota to the specified Established Exporters as well as for banning a its export altogether. No change in the existing procedure is considered necessary.

Seizure of Drugs

1434. SHRI MOHANBHAI PATEL: SHRI **AMAR** SINGH RATHWA:

Will the Minister of FINANCE be pleased to state: